

Jagdalpur and Neemuch in Madhya Pradesh.

(b) The information in this regard is as follows:

Sl. No.	Location of Project	Annual Capacity	Estimated capital cost (Rs. in lakhs)
1.	Jagdalpur	2,00,000 tonnes portland cement	537.5
2.	Neemuch	—do—	491.0

(c) 22nd June, 1967.

(d) The question of allowing the Cement Corporation to set up a few more cement plants is under consideration. The final decision will depend on availability of funds for the purpose under the Fourth Plan.

Separate Industrial Development Corporation for Adivasis

6368. SHRI BABURAO PATEL: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether there is any proposal to set up a separate Industrial Development Corporation to plan and work for adivasis living in various parts of the country;

(b) if so, the broad outlines of the proposal;

(c) the particular steps Government propose to take and when, with regard to the tribals and adivasis of Madhya Pradesh; and

(d) if not, the reasons therefor?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F.A. AHMED): (a) The Ministry has no proposal for setting up a separate Industrial Development Corporation to plan and work for adivasis living in various parts of the country.

(b) Does not arise.

(c) and (d). A number of programmes have been undertaken in the State Sector to help backward classes and the Scheduled Tribes in promoting Village and Cottage Industries. Generally these schemes are worked through Training Institutes and Production Centres and aim at giving financial assistance and technical training to enable the beneficiaries to set up or improve their own trades or business. Industrial Training Institutes set up under the Backward Classes Sector have been very popular in Madhya Pradesh. Development of sericulture has also been very fruitful there as it has helped in providing employment to Scheduled Tribes. Six oil mills and thirteen saw mills have been, or are being, established by the State Tribal Cooperative Development Corporation in six different districts.

Development of Scheduled Tribes in Madhya Pradesh

6369. SHRI D. V. SINGH: Will the Minister for LAW AND SOCIAL WELFARE be pleased to state:

(a) whether any programme to the development of scheduled tribes in Madhya Pradesh for 1969-70 or for implementation under the Fourth Five Year Plan has been submitted by that State Government;

(b) if so, the details and cost thereof; and

(c) Government's decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE